

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 119
CA(CAA)-64(PB)/2019

IN THE MATTER OF:

ESS ESS Footwears Pvt Ltd and
H.S Polymers Pvt Ltd.

... Petitioners/Applicant

SECTION: Under Section 230-232

Order delivered on 26.04.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner: Mr. Ajay Singh, Adv.

ORDER

There is no certificate of statutory auditor authenticating that accounting standard as contemplating by section 133 stands satisfy by the scheme in respect of both the companies. Let the needful be done within two weeks.

List for further consideration on 22.05.2019.



(M. M. KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

26.04.2019
Deepak